# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

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## <u>ORDER</u>

### No.: 639 of 2025/RG

Dated: 29.04.2025

(Shahzad Azeem) Registrar General

Dated:29 .04.2025

Consequent upon appointment of the undersigned, as a Judge of the High Court of Jammu & Kashmir and Ladakh in terms of the Government of India, Ministry of Law and Justice, Department of Justice (Appointments Division) New Delhi's Notification No. K.13021/05/2024-US.I dated 29.04.2025, Hon'ble the Chief Justice has been pleased to appoint Shri Mohinder Kumar Sharma, Principal Secretary to the Hon'ble Chief Justice as Officiating Registrar General, High Court of J&K and Ladakh in addition to his own charge.

#### By Order.

### No.: 23344-70/RG/GS

#### Copy of the above forwarded to the:

- 1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
- 2. Secretary to Hon'ble Mr./Mrs. Justice
  - .....for kind information of their Lordships;
- 3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
- 4. Director, J&K Judicial Academy, Jammu;
- 5. Registrar Rules, High Court of J&K and Ladakh, Jammu;
- 6. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu;
- 7. Registrar Judicial, High Court of J&K and Ladakh, Jammu;
- Joint Registrar (Judicial/Protocol), High Court of J&K and Ladakh, Jammu/Srinagar;
- 9. CPC, e-Courts, High Court of J&K and Ladakh, Jammu. .....for information.
- 10. Incharge NIC, High Court of J&K and Ladakh for information and with the request to upload the same on the High Court website.
- 11. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
- 12. Order file.

**Registrar** General